

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 03rd of April, 2025

NO.HC.VII-133(Pt.-I)/2014/2494/A ##### In continuation to this Registry's earlier notification **NO.HC.VII-133(Pt.-I)/2014/2434/A** dated 01-02-2025, the nominated Judicial Officers are directed to report to the office of the Registrar General, Delhi High Court on **16-04-2025 at 10:00 A.M.** in connection with knowledge sharing tour to study the best practices of the Hon'ble Delhi High Court and Saket District Court on **16-04-2025 and 17-04-2025** respectively.

By order,

Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-133(Pt.-I)/2014/2495/A, **Dated 03-04-2025**

Copy for information & necessary action to:

1. The Registrar General, Delhi High Court, Sher Shah Road, New Delhi - 110503 .
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the nominated Judicial Officers about this Notification)

5. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri R. Vanlalena, Additional District & Sessions Judge, Kolasib.
8. Smti. Sylvie Z Ralte, Additional District & Sessions Judge, Aizawl.

9. Smti. Cacy Malsawmtluangi Ralte, Chief Judicial Magistrate, Kolasib
(Under order of transfer)
10. Shri V. Vanlalhriata, Chief Judicial Magistrate, Champhai **(Under order of transfer)**
11. Smti. Lalhriatpuii, Chief Judicial Magistrate, Siaha **(Under order of transfer)**

For any enquiry or clarification regarding the aforesaid programme, the nominated officers are directed to contact Shri Jay Thareja, CPC, Delhi High Court on Mob. No. 9650696132

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)

03-04-2025